

GOVERNMENT OF INDIA
MINISTRY OF CULTURE
LOK SABHA
UNSTARRED QUESTION NO. 244
TO BE ANSWERED ON 24.06.2019

CRITERIA FOR CONSERVATION OF HERITAGE SITES AND PROJECTS UNDER
PPP

244. DR. MANOJ RAJORIA:
SHRI GIRIDHARI YADAV AND:
SHRIMATI RAMA DEVI:

Will the Minister of CULTURE be pleased to state:

- (a) whether the Government has taken steps for facilitating the Public Private Partnership in conservation of heritage sites and if so, the details thereof;
- (b) whether the Government is monitoring the progress of conservation projects which are being implemented under PPP mode and if so, the details thereof;
- (c) the criteria set up by the Government for the private companies which have been entrusted the responsibility of maintaining the historical and heritage sites;
- (d) whether the said companies are complying with these norms and criteria; and
- (e) if not, the action taken by the Government against these companies including the outcome of the said action taken?

ANSWER

MINISTER OF STATE (INDEPENDENT CHARGE) FOR CULTURE AND TOURISM
(PRAHLAD SINGH PATEL)

a) Yes sir. National Culture Fund (NCF) was set up as a trust under Ministry of Culture in the year 1996 with a purpose to augment government efforts and to facilitate public-private partnership in the field of heritage conservation and promotion. Under NCF it is possible for a donor to identify project along with any specific location aspects for funding and also an agency for execution of the project.

The NCF receives proposals from the Archaeological Survey of India for Nationally Protected Monuments and other agencies promoting intangible culture, for being taken

forward for partnership with Public Sector Undertakings and Private Sector Enterprises.

b) Yes Sir. Conservation Projects being implemented through the funds received from NCF are monitored regularly by a PIC (Project Implementation Committee) which is chaired by DG, ASI.

c) The works of conservation and maintenance of Centrally Protected Monuments are done by the Archaeological Survey of India only. However, in few cases only infrastructural development works are carried out by various PSUs on behalf of ASI.

d) & e) Does not arise.